

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TAKASAGO ENGINEERING INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	Takasago Engineering India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	06/11/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Bangalore
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2012FTC066602
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.312, 1st Floor, 13th Cross, West of Chord Road II Stage Extension, Pipeline Road, Mahalakshmiपुरam, Bangalore, Karnataka - 560086, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31/03/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL +91 80 6532 2360 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	29/04/2020

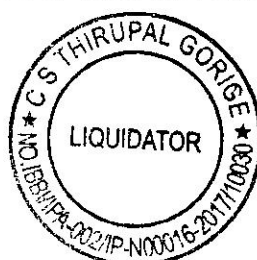
Notice is hereby given that Takasago Engineering India Private Limited has commenced voluntary liquidation on March 31, 2020.

The stakeholders of Takasago Engineering India Private Limited are hereby called upon to submit a proof of their claims, on or before April 29, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04-04-2020
Place: Bangalore




Thirupal Gorige
Liquidator